BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) No.498/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name	of the Company	Parakh Brothers Pvt.Ltd	. & Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 Mm Ausu BHUTERIA, ADVOCATA Addition

2. N. GURUMURTHY, PCA Pobilioner.

3. M. Le. MARUTI BLA

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)